

शिक्षा और समाज कल्याण मंत्री (श्री एन.डी. चव्हाण) : (क) जी, हाँ। किसी उपयुक्त प्रयोजन अधिकारी से सम्पूर्ण प्रस्ताव प्राप्त न होने के कारण, अभी तक भागलपुर में केन्द्रीय विद्यालय (सेन्ट्रल स्कूल) खोलना सम्भव नहीं हुआ है।

(ख) मार्च, 1980 में बिहार सरकार से प्राप्त पत्र के अनुसार, भागलपुर में लगभग 2,000 केन्द्रीय सरकारी कर्मचारी हैं ;

(ग) केन्द्रीय विद्यालय संगठन द्वारा भागलपुर में केन्द्रीय विद्यालय खोलने के प्रस्ताव पर अभी विचार किया जायेगा जब वह निर्धारित मार्गदर्शी रूपरेखाओं के अनुसार प्राप्त होगा।

Working of Delhi-Patna Telephone Line

239. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of times the telephone line between Delhi and Patna remained out of order during the last two months;

(b) what are the reasons for Delhi-Patna trunk telephone line remaining out of order most of the time; and

(c) what steps Government have taken to keep this line in order?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK OR AON): (a) There were only three occasions during February, 1981 and March, 1981 when all the Trunk Circuits from Delhi Trunk Exchange to Patna were out of order.

(b) The failure of the circuits was due to equipment mal-functioning. The total outage time when all circuits to Patna were out of order cannot be considered to be excessive considering the length of the circuits.

(c) (i) Regular maintenance tests on the equipment are being carried out as per schedule to maintain satisfactory equipment performance.

(ii) Back up transmission media have been provided between New Delhi and Patna to minimise the outages due to equipment faults etc.

Assessment of Additional Requirements of Foodgrain,

240. SHRI SADASHIV BAGAITKAR: SHRI LADLI MOHAN NIGAM; SHRI NAGESHWAR PRASAD SHAHI: SHRI ABDUL REHMAN . SHEIKH: SHRI SUSHIL CHAND MOHUNTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of the current growth rate of population in the country, Government have made any assessment with regard to the additional requirements of foodgrains each year to meet the situation; and

(b) if so, what are the details thereof and the manner in which Government propose to meet the foodgrain requirements to outpace the current growth rate of country's population?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) and (b) Yes, Sir. In the context of the Sixth Five Year Plan the total requirement of foodgrains, keeping in view the growth in population and in private consumption expenditure etc. has been assessed at 150.6 million tonnes by 1984-85. The target of foodgrains production under the Sixth Plan has been fixed at 153.6 million tonnes. This implies a compound growth rate of 3.9 per cent per annum over the base level figure; of 127.9 million tonnes (trend estimate). This order of growth is significantly above the current growth rate

of country's population. The main strategy for achieving the above level of foodgrains production will comprise improvement in productivity as well as increasing the gross cropped area. The measures envisaged for stepping up productivity include: —

- (i) Expansion of area under assured irrigation and full utilisation of available irrigation potential;
- (ii) Expansion of area under high yielding varieties of crops;
- (iii) Optimum use of fertilizers; both organic and inorganic;
- (iv) Adequate plant protection measures to reduce crop losses due to pest and disease attacks;
- (v) Greater emphasis on soil and water conservation measures and improved dry land farming practices;
- (vi) Promotion of research and its application on a wider scale;
- (vii) Farmers training and education through co-organised and strengthened extension net-work;
- (viii) Development of the infrastructure of credit, marketing and distribution system for the supply of inputs and services; and
- (ix) Providing remunerative prices for agricultural produce.

Construction of Houses in Punjab State by HTJBCO

241. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether in its new schemes for construction of residential units and development of site and service plots, the Housing and Urban Development Corporation has included Punjab also among other States;

(b) if so, what type of projects are to be taken up in Punjab by HUDCO and also the cost involved; and

(c) in which districts in Punjab these schemes will be implemented and the share of the State Government in it?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) 47 schemes sanctioned by HUDCO in the State of Punjab include urban development, police housing, rural housing, urban housing, plotted development and site and services schemes. Total cost sanctioned by HUDCO is Rs. 25.02 crores and the project cost of all these schemes is Rs. 36.72 crores.

(c) HUDCO sanctioned schemes are to be implemented in the following towns and rural areas of Punjab:

Urban Schemes—Towns

1. Jullundur
2. Amritsar
3. Mohali (Chandigarh)
4. Ludhiana
5. Patiala
6. Bhatinda
7. Ferozepur
8. Sangrur

Rural schemes—several villages spread over the following districts of Punjab

1. Ferozepur
2. Faridkot
3. Hoshiarpur
4. Ludhiana
5. Amritsar
6. Jullundur
7. Gurdaspur
8. Kapurthala
9. Sangrur
10. Ropar
11. Bhatinda
12. Patiala